

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1674
ANSWERED ON:07.03.2011
KARGIL WAR VICTIMS
Khan Shri Hassan

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of civilians killed during the Kargil war until declaration of ceasefire; and
- (b) the details of relief provided to the victims/their families?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) & (b): Due to Indo-Pak hostilities in Kargil and cross-border shelling/firing in May/June 1999, a large number of families were displaced and a relief package was approved by the Ministry of Home Affairs and announced by the State Government. The relief package included provision for free ration, free kerosene oil, cash assistance for fodder, cash assistance for essential, house rent for those families who were required to move out due to continued shelling, ex-gratia relief to the Next of Kins of persons killed; compensation for immovable property damaged, free medical treatment including cost of drugs etc.